

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 112
IA No. 98/JPR/2020
IA No. 239/JPR/2020
IA No. 270/JPR/2020
IA (CA) No. 21/JPR/2023
IA (CA) No. 25/JPR/2023
MA(CA) No. 01/JPR/2023
CP No. 231/241-242/JPR/2019
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Basant Kumar Goyal & Ors.

...Petitioners

Versus

Mentor Home Loans India Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Sandeep Taneja, Adv.
Vartika Mehra, Adv.
Saurabh Jain, Adv.

For the Respondent : Amol Vyas, Adv.
Prakul Khurana, Adv.
Samay Maheshwari, Adv.
Shivangshu Naval, Adv.
Akanksha Noval, Adv.
Sagrika Joshi, Adv.
Akshay Sharma, Adv.

ORDER

Heard Mr. Sandeep Taneja, Adv. appearing on behalf of the Petitioners.
Mr. Amol Vyas, Adv. appearing on behalf of R-3 has concluded his arguments.
List the matter for rebuttal arguments on 15.07.2024 at 02:30 PM.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

June 06, 2024